- (b) if so, the details thereof and by when; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVILATION (SHRI PRAFUL PATEL): (a) to (c) Jai Prakash Narain International Airport at Patna has already been declared as Custom airport where limited International operations are permitted. It is one of the 35 Non-Metro Airports taken up for comprehensive development.

Production and smuggling of narcotics

†*389. SHRI KRISHAN LAL BALMIKI: SHRI KALRAJ MISHRA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that United States of America has included India also in the list of countries engaged in production and smuggling of narcotics;
 - (b) if so, the details thereof;
- (c) whether Government have lodged its protest with the U.S. Government in the said matter; and
 - (d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) The US domestic law [Section 706 (1) of the Foreign Relations Authorisation Act] requires the US President to identify countries as 'major drug transit or major illicit drug producing countries', referred to as the "Majors List". India has been included in this list. The US President is also required under Section 706 (2) (A) of the Act to identify any country on the 'Majors list' that "Failed demonstrably" during the previous 12 months to adhere to international counter narcotics agreements or to take counter narcotics measures set forth in US law. India has not been listed as a country that has "failed demonstrably".

[†]Original notice of the question was received in Hindi.

(c) and (d) The Government of India has taken up the matter with the US Government. The US Government has indicated that India's inclusion in the "Majors List" is primarily beacause of the "large-scale diversion from illicit opium production into the illicit market. US has requested information over a period of time that diversion from illicit production has been reduced to a modest problem.

Restoration of Connemara public library building in Chennai

*390. SHRI K.P.K. KUMARAN: Will the Minister of CULTURE be pleased to state:

- (a) whether the ASI has any proposal to restore the world famous Connemara Public Library Building, Chennai and other places, of importance in Tamil Nadu; and
- (b) if so, the details thereof including the estimated cost of projects and estimated time for completion, project-wise?

THE MINISTER OF CULTURE (SHRIMATI AMBIKA SONI): (a) and (b) Archaeological Survey of India has restored the Connemara Public Library Building at Chennai as a Deposit Work. The major items of restoration carried out included:

- relaying of damaged tiled roof in central portion and Madras terrace roof on the aisle portion,
- mending and replacement of missing pieces of stained glasses with floral designs on vaulted roof and wall panels,
- restoration of stucco work and architectural features insides the building, and
- restoration of damaged art work on the ceiling.

The total cost of restoration is Rs. 1,02,21,079/-.

The details of the conservation/restoration works under taken by the Archaeological survey of India in Tamil Nadu during 2006-07 is given in the statement.